

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3523  
ANSWERED ON:20.08.2004  
SMUGGLING ON INDO -NEPAL BORDER  
Singh Shri Sitaram

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government is aware of the increase in the cases of smuggling along Indo-Nepal border;
- (b) if so, the items being smuggled to India from the Nepal side of border; and
- (c) the steps being taken to check such smuggling?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI.S.S.PALANIMANICKAM)

(a):During the last three years there has been no increase in cases of smuggling along Indo-Nepal border. This would be evident from the year-wise figures of seizure of goods being smuggled through Indo-Nepal border which is as under :-

Year	Number of cases of seizure of goods.	Value of seized goods. (Rs.in crores).
2001-2002	4671	45.265
2002-2003	4274	34.589
2003-2004	4243	33.937
(2004-2005 (upto July 2004)	1261	10.115

(b):The items being smuggled to India from Nepal side of border include narcotics like Hashish and ganja, silk fabrics, readymade garments, cameras, refrigerant gas cylinders, pencil cells, vanaspati ghee, spices like cardamom and betel nuts, electronic items such as calculators, DVD and VCD players and computer parts.

(c):All Customs field formations including Directorate of Revenue Intelligence are alert and vigilant to detect and prevent smuggling of contraband items along Indo - Nepal border.